

from West Bengal will be relieved as and when the local staff have been trained.

Telephones

2579. **Shri Subiman Ghose:** Will the minister of Transport and Communications be pleased to state:

(a) the number of telephones at present in the town of Burdwan; and

(b) the number of applications pending for connections, and the date of the earliest applications?

The Minister of Transport and Communications (Shri S. K. Patil): (a) 237.

(b) 103. Date of earliest application 19-5-55.

Electric Trains

2580. **Shri Subiman Ghose:** Will the Minister of Railways be pleased to state what was the amount spent for opening ceremony of the electric trains upto Burdwan on the 31st August, 1958?

The Deputy Minister of Railways (Shri Shahnawaz Khan): Rs. 2180.

Sharavathy Valley Project

2581. **Shri Wodeyar:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the residents of the submerged areas in the Sharavathy Valley Project submitted a memorandum to the Central Government for their rehabilitation and compensation for their submerged areas;

(b) if so, what steps Government have taken for implementation of their demands;

(c) the nature of rehabilitation and compensation schemes thought of; and

(d) the total amount allotted for the purpose in the whole project?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (d). A statement is laid on the Table of

the House. [See Appendix VI, annexure No. 82.]

मयूराक्षी परियोजना का कानाड़ा बांध

२५८२. श्री पार्थीका मुरमू : क्या सिंहाई और बिद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन लोगों को भूमि दे दी गयी है जिनकी भूमि पश्चिम बंगाल के मयूराक्षी परियोजना के कानाड़ा बांध बनाने के लिये ले ली गयी थी ;

(ख) यदि हां, तो उन्हें किस श्रेणी और कितने मूल्य की भूमि दी जायेगी ; और

(ग) कानाड़ा बांध के लिये किस श्रेणी की भूमि अर्जित की गयी थी और उसका क्या मूल्य आंका गया था ; और

(घ) यदि उपरोक्त भाग (क) का उत्तर नकारात्मक हो, तो विलम्ब के क्या कारण हैं ?

सिंहाई और बिद्युत उपनगः (श्री हाथी)

(क) से (घ) : जानकारी इकट्ठी की जा रही है और लोक-सभा की मेज पर रख दी जायेगी ।

Slum Clearance in Delhi

2583. **Shri Arjun Singh Bhadauria:** Will the Minister of Health be pleased to state:

(a) the number of evacuee houses and premises in Delhi transferred by the Rehabilitation Ministry to the Ministry of Health for clearance of slums and development from January 1956 to August, 1958;

(b) the steps taken by the Minister so far in regard to these premises;

(c) whether the authorised tenants of the evacuee houses and premises are permitted to develop the same in accordance with the approved plans